

Sixteenth Loksabha

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Title: Need to allow Government Medical College Parippally to admit students for MBBS course

SHRI N.K. PREMACHANDRAN (KOLLAM): The LoP for Government Medical College Parippally was issued on 31.05.2017 as per the directions passed by oversight committee and GOT. The MCI conducted inspection on 14.09.2017 and found that the College has failed to abide by the undertaking given as per the directions of oversight committee and GOI. The executive committee of MCI held on 25.10.2017 decided to debar the College from admitting students in MBBS course for a period of two academic year 2018-19 and 2019-20. Most of the deficiencies noticed in the inspection report are operational deficiencies. The deficiencies are easily rectifiable. If the College is debarred, it will adversely affect the functioning of the College and hospital. It is pertinent to note that 35 percentage of the seats are reserved for the children of insured persons. Most of the students and patients who depend on this College and hospital are from the weaker section of the society.

माननीय अध्यक्ष : अब हम बिल ले रहे हैं, आप लोग अपनी जगह पर जाइए।

...(व्यवधान)

HON. SPEAKER: We are taking the Bill. There will be no 'Zero Hour' now. Please go to your seats.

... (Interruptions)

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